GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 5375 TO BE ANSWERED ON 03RD APRIL, 2025

IMPLEMENTATION OF PMKSY

5375. SHRI HARIBHAI PATEL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is implementing the Pradhan Mantri Kisan Sampada Yojana (PMKSY) scheme to create post-harvest infrastructure and reduce losses in the food processing sector and if so, the details thereof;
- (b) the financial assistance provided under the said scheme for setting up of food processing and preservation infrastructure including cold storages and refrigerated vehicles;
- (c) the mandatory environmental compliance requirements for the Cold Chain projects under PMKSY including Non-ODS (Ozone Depleting Substances) and low Global Warming Potential (GWP) refrigerants;
- (d) whether the Government has introduced additional measures to ensure sustainable and energyefficient cooling systems in food processing industries and if so, details thereof; and
- (e) the steps taken to ensure State-level compliance with pollution control norms for the release of grantsin-aid under PMKSY?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries (MoFPI) has been implementing a Central Sector Umbrella Scheme "Pradhan Mantri Kisan Sampada Yojna" (PMKSY) to create post-harvest infrastructure and processing facilities to boost the overall development of the food processing sector and reduction in post-harvest losses. The component schemes under PMKSY provide financial assistance in the form of grants-in-aid to entrepreneurs for setting up of food processing and preservation infrastructure which, inter-alia, includes cold storages for captive use and refrigerated vehicles to minimize post-harvest losses.

(b): The financial assistance provided under PMKSY for setting up of food processing and preservation infrastructure including cold storages and refrigerated vehicles is at **Annexure**.

(c) & (d): As per the provisions of PMKSY component scheme guidelines, Project Implementation Agency (PIA) must comply with the requirements of Cold Chain infrastructure as per the directions of Ministry of Environment, Forest & Climate change, Government of India. These requirements focus on the adoption of energy-efficient cooling systems that utilize Non-ODS (Non- Ozone depleting Substances) and low GWP (Low Global Warming Potential) refrigerants with losw environmental impact.

Further, under PMKSY component schemes including Cold Chain scheme, assistance can be availed for creation of Renewable/alternate energy technologies (solar, bio-mass, wind, etc.) for the project (Max. eligible permissible cost is Rs. 35 Lakh per project). Solar/bio-mass powered cooling systems ensure sustainability and energy-efficiency. This initiative aims to reduce reliance on conventional energy sources and promote environmental sustainability. Eligible entities from across the country may apply and avail the benefits

(e): Under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), the Ministry of Food Processing Industries (MoFPI) has implemented specific measures to ensure that state-level projects comply with pollution control norms before releasing grants-in-aid. A key requirement is that project proponents must obtain a "Consent to Operate" (CTO) from the respective State Pollution Control Board or Agency, addressing both water and air quality standards. This CTO serves as a mandatory prerequisite for release of instalment of Grant-In-Aid/Subsidy to the approved projects.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED LOK SABHA QUESTION NO. 5375 FOR ANSWER ON 03.04.2025 REGARDING "IMPLEMENTATION OF PMKSY"

Pattern of assistance under PMKSY Scheme:

i. **Integrated Cold Chain & Value Addition Infrastructure:** Grant-in-aid will be @ 35% of eligible project cost for project in general area and @ 50% of eligible project cost for difficult area as well as for projects of SC/ST. FPOs and SHGs, subject to maximum of Rs. 10 crore per project. Approved grants-in-aid released in three equal instalments.

ii. **Creation of Infrastructure for Agro Processing Clusters**: Scheme envisages grants-in-aid @35% of eligible project cost in general areas and @50% of eligible project cost in difficult areas, SC/ST, FPOs and SHGs subject to maximum of Rs.10.00 Crores. Approved grants-in-aid released in three equal instalments.

iii. **Creation/ Expansion of Food Processing and Preservation Capacities:** Scheme envisages grants-inaid @35% of eligible project cost in general areas and @50% of eligible project cost in difficult areas, SC/ST, FPOs and SHGs subject to maximum of Rs.5.00 Crores. Approved grants-in-aid released in two equal instalments.

iv. Scheme for Food Safety & Quality Assurance Infrastructure: For Government Organizations, the grant is 100% and for private organizations 50% for general areas and 70% for difficult areas and SC/ST applicants.

v. Scheme for Operation Greens: Grants-in-aid will be @35% of eligible project cost for projects in general areas and @50% of eligible project cost for projects in difficult areas as well as for projects of SC/ST, FPOs and SHGs. For Integrated Value Chain Development Projects, maximum grants-in-aid would be ₹15 crore per project; and for Standalone Post-Harvest Infrastructure Projects, maximum grants-in-aid would be ₹10 crore per project.

vi. Scheme for Research & Development in Processed Food Sector: For Govt. organisation, the grant is 100% of eligible project cost and for Private organisation, it is 50% of eligible project cost in General areas and 70% of eligible project cost in difficult areas.
